

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

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|----------------------------------|-------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA SR No.3709/252/HDB/2017 |
| NAME OF THE COMPANY | Pasura Illuminaries Private Limited |
| NAME OF THE PETITIONER(S) | Pasura Illuminaries Private Limited |
| NAME OF THE RESPONDENT(S) | Registrar of Companies |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|-----------------------------------|-----------|
| SAURABH PODDAR | PCS | Saurabh Poddar 1977 @gmail.com | S. Poddar |
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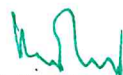
Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|-------------|------------------------|-----------|
| जयंत चन्द्र शिरोडकर / RAMESH CHANDRA MISHRA | | | ✓ |
| कंपनी पंजीयक / Registrar of Companies, हैदराबाद और गुजरात और तेलंगाना Hyderabad For Andhra Pradesh And Telangana | | | |

ORDER

Heard, Shri Saurabh Poddar, Ld. PCS for the Petitioner. Objections raised by this Bench have not been complied, post the case on 23-11-2017.

Case is posted to 23-11-2017.


MEMBER (Judl)